

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH



19

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.08.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB)No. 88/9/HDB/2018
NAME OF THE COMPANY	Aliens Developers (P) Ltd
NAME OF THE PETITIONER(S)	Tej Pratap Singh
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt Ltd
UNDER SECTION	Sec 9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Apparao	Counsel	9866709054	
P V Rama Rao	Counsel	8019564704	


**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard Mr.V.Appa Rao along with Mr.P.V.Rama Rao, Learned counsels for the Petitioner; permitted to take personal notice to the Respondent.

Post the case on 22.03.2018.

  
Member (T)

  
Member (J)